

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3554
ANSWERED ON MONDAY, AUGUST 11, 2025/SRAVANA 20, 1947 (SAKA)**

**PROJECTS UNDERTAKEN BY OIL AND GAS PSUS UNDER CSR
QUESTION**

**†3554. SHRI SHYAMKUMAR DAULAT BARVE:
SHRI DEVESH SHAKYA:**

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the oil and gas public sector undertakings – ONGC, IOCL, BPCL, HPCL, OIL and GAIL India-have undertaken projects in various States under Corporate Social Responsibility during the last five years;**
- (b) if so, the number of projects sanctioned and completed, State-wise;**
- (c) whether all the above public sector undertakings maintain details of works completed under Corporate Social Responsibility;**
- (d) if so, the State-wise details of the amount spent on each project, the name of the implementing agencies selected for the projects and the type of projects in all the public sector undertakings under Corporate Social Responsibility during the last five years;**
- (e) whether transparency and public participation is ensured in the selection of projects by the above public sector undertakings; and**
- (f) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND
MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

[SHRI HARSH MALHOTRA]

(a) & (b): The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA 21 registry. All data related to CSR filed by companies in MCA21 registry including State-wise, District-wise, year-wise, Development Sector-wise and company-wise, are available in public domain and can be accessed at www.csr.gov.in. The data of funds sanctioned project-wise are not specifically maintained by the Ministry. However, on the basis of annual filings made by companies in the MCA21 registry, State-wise CSR expenditure by ONGC, IOCL, BPCL, HPCL, OIL and GAIL in the last five financial years from FY 2019-20 to FY 2023-24 are attached at Annexure I(a) to I(f).

Contd...2/

(c): CSR is a process driven by the Board of the company which is empowered to plan, decide, execute and monitor the CSR activities based on the recommendations of its CSR Committee under the provisions of the Companies Act, 2013. The details of CSR activities, Impact Assessment etc. are required to be reported by the companies in the Annual Report on CSR. For those companies who have their websites are required to make disclosures such as composition of CSR Committee, CSR Policy and CSR projects approved by Board on their websites for public access and transparency.

(d): On the basis of annual filings made by companies in the MCA21 registry, State-wise CSR expenditure by all Public Sector Undertakings in the last five financial years from FY 2019-20 to FY 2023-24 are attached at Annexure-II.

(e) & (f): Yes, sir. The Government has issued guidelines for transparency and fairness for effective implementation to CSR mandated companies through the legal framework for Corporate Social Responsibility (CSR). The existing legal framework provides for formation of CSR committee, formulation of CSR policy, Annual Action Plan on CSR, identification of the project and area in which project will be implemented, certification of CSR expenditure by Chief Financial Officer (CFO) and audit of CSR expenditure by statutory auditors. Under CSR legal framework, selection of projects comes under the purview of Board of the company. The Government doesn't maintain data or information about the same in a centralised database.

Refer to part (a) of Lok Sabha Unstarred Question no. 3554 for 11.08.2025

State-wise CSR expenditure by ONGC from FY 2019-20 to FY 2023-24**(Amount in Rupees Crore)**

S.No.	State/Union Territory	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24
1.	Andhra Pradesh	10.57	2.88	4.42	2.89	-
2.	Arunachal Pradesh	1.18	-	--	-	-
3.	Assam	58.24	10.79	92.19	120.77	67.43
4.	Bihar	2.01	-	-	-	-
5.	Delhi	6.43	4.38	133.85	233.43	448.50
6.	Gujarat	5.13	19.72	27.86	29.05	8.20
7.	Haryana	-	0.08	0.63	-	-
8.	Himachal Pradesh	4.11	-	1.04	0.95	-
9.	Jammu and Kashmir	-	0.33	-	-	-
10.	Jharkhand	5.00	-	-	5.19	21.51
11.	Kerala	-	-	1.50	-	-
12.	Madhya Pradesh	-	-	-	0.85	-
13.	Maharashtra	25.30	8.54	12.82	29.18	-
14.	Odisha	23.00	1.62	28.54	-	1.87
15.	Puducherry	-	-	-	0.34	-
16.	Tamil Nadu	-	-	-	1.64	3.32
17.	Tripura	5.00	3.17	5.60	5.51	-
18.	Uttar Pradesh	4.00	-	36.93	5.18	4.14
19.	Uttarakhand	1.32	8.11	20.17	16.50	15.62
20.	West Bengal	8.68	-	0.63	2.20	1.83
21.	Other Centralized Funds	-	300.00	70.00	-	40.00
22.	PAN India*	422.10	3.80	-	-	-
23.	NEC/Not Mentioned	-	168.04	-	-	-
Total		582.07	531.45	436.19	453.68	612.42

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of State/UT or indicated more than one State/UT where projects were undertaken.

Refer to part (a) of Lok Sabha Unstarred Question no. 3554 for 11.08.2025

State-wise CSR expenditure by IOCL from FY 2019-20 to FY 2023-24

(Amount in Rupees Crore)

S.No.	State/Union Territory	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24
1.	Andaman And Nicobar	-	-	0.16	-	-
2.	Andhra Pradesh	-	-	1.62	3.75	19.21
3.	Arunachal Pradesh	-	-	0.72	1.48	0.73
4.	Assam	15.34	10.39	29.22	31.34	61.93
5.	Bihar	5.13	3.20	3.69	5.67	21.25
6.	Chandigarh	-	-	-	0.56	0.16
7.	Chhattisgarh	-	-	1.30	6.37	1.64
8.	Delhi	2.05	-	19.45	33.96	10.04
9.	Goa	-	-	-	1.29	8.02
10.	Gujarat	-	-	6.04	6.34	13.76
11.	Haryana	1.22	2.16	7.27	2.68	17.90
12.	Himachal Pradesh	-	-	1.59	0.61	0.53
13.	Jammu and Kashmir	6.66	-	2.74	4.80	3.72
14.	Jharkhand	-	-	1.40	1.15	5.18
15.	Karnataka	-	-	1.68	0.92	5.03
16.	Kerala	-	-	3.58	3.69	5.56
17.	Leh & Ladakh	-	-	1.31	0.89	4.44
18.	Madhya Pradesh	-	0.05	7.93	11.83	29.04
19.	Maharashtra	-	-	26.00	32.17	36.82
20.	Manipur	-	-	0.48	-	-
21.	Meghalaya	-	-	0.17	0.17	0.62
22.	Nagaland	-	-	-	-	0.40
23.	Odisha	187.99	40.37	39.48	19.74	10.74
24.	Puducherry	-	-	-	0.15	-
25.	Punjab	-	-	1.17	1.71	4.34
26.	Rajasthan	0.78	0.38	11.82	5.73	14.34
27.	Sikkim	-	-	0.28	0.59	0.89
28.	Tamil Nadu	-	-	5.39	5.70	36.85
29.	Telangana	-	-	1.07	1.96	21.88
30.	Tripura	-	-	3.57	5.28	1.48
31.	Uttar Pradesh	11.97	10.39	22.99	38.59	63.51
32.	Uttarakhand	17.35	-	0.72	11.68	15.74
33.	West Bengal	8.03	0.69	37.41	7.58	11.86
34.	Other Centralized Funds	-	225.00	40.00	-	-
35.	PAN India*	261.97	152.46	3.78	2.89	8.11
Total		518.49	445.09	284.03	251.23	435.70

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of State/UT or indicated more than one State/UT where projects were undertaken.

Refer to part (a) of Lok Sabha Unstarred Question no. 3554 for 11.08.2025

State-wise CSR expenditure by BPCL from FY 2019-20 till FY 2023-24

(Amount in Rupees Crore)

S.No.	State/Union Territory	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24
1.	Andhra Pradesh	-	0.50	0.50	-	0.51
2.	Arunachal Pradesh	-	-	0.52	-	-
3.	Assam	12.15	2.43	1.72	1.47	0.58
4.	Bihar	-	-	-	0.77	1.29
5.	Chhattisgarh	-	-	-	1.76	-
6.	Delhi	-	1.88	52.60	-	3.77
7.	Goa	-	-	-	-	0.62
8.	Gujarat	0.09	0.50	1.69	1.18	-
9.	Haryana	-	-	0.55	--	0.24
10.	Himachal Pradesh	-	-	-	-	0.02
11.	Jammu and Kashmir	-	-	-	0.83	0.14
12.	Jharkhand	-	-	-	-	-
13.	Karnataka	9.64	-	0.85	1.14	1.00
14.	Kerala	33.64	3.77	2.05	2.72	6.52
15.	Leh & Ladakh	-	-	-	-	-
16.	Madhya Pradesh	2.84	3.40	-	44.43	8.92
17.	Maharashtra	13.94	13.61	10.73	4.86	46.94
18.	Manipur	4.16	-	-	-	0.10
19.	Odisha	27.99	2.54	3.38	-	0.16
20.	Punjab	0.55	-	-	-	1.90
21.	Rajasthan	-	-	-	-	0.88
22.	Tamil Nadu	13.91	11.29	1.27	1.95	3.94
23.	Telangana	2.51	-	0.74	0.90	0.33
24.	Tripura	1.47	-	-	-	-
25.	Uttar Pradesh	4.00	1.04	2.67	3.77	10.31
26.	Uttarakhand	1.37	-	-	4.13	2.20
27.	West Bengal	4.30	3.34	0.70	-	0.15
28.	Other Centralized Funds	153.61	3.87	-	-	1.56
29.	PAN India*	59.38	10.85	44.00	37.68	22.39
Total		345.55	59.02	123.99	107.57	114.45

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of State/UT or indicated more than one State/UT where projects were undertaken.

Refer to part (a) of Lok Sabha Unstarred Question no. 3554 for 11.08.2025

State-wise CSR expenditure by HPCL from FY 2019-20 to FY 2023-24

(Amount in Rupees Crore)

S.No.	State/Union Territory	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24
1.	Andhra Pradesh	-	0.92	8.66	6.61	7.84
2.	Arunachal Pradesh	-	-	-	-	0.02
3.	Assam	-	0.57	0.50	0.60	-
4.	Bihar	-	-	-	0.22	1.61
5.	Chhattisgarh	-	-	-	0.14	0.03
6.	Delhi	-	0.20	9.84	23.69	1.65
7.	Goa	-	-	-	-	0.75
8.	Gujarat	-	0.05	3.08	3.58	4.66
9.	Haryana	-	-	0.50	1.03	0.15
10.	Himachal Pradesh	-	-	-	0.78	-
11.	Jammu and Kashmir	-	0.27	1.68	1.86	2.06
12.	Jharkhand	-	-	0.35	-	0.89
13.	Karnataka	-	0.03	2.52	0.80	0.64
14.	Kerala	-	0.54	1.16	0.37	0.06
15.	Leh & Ladakh	-	-	1.29	0.50	1.57
16.	Madhya Pradesh	-	-	0.41	0.33	0.78
17.	Maharashtra	0.88	1.87	23.63	4.99	26.87
18.	Manipur	-	-	0.10	0.07	0.25
19.	Mizoram	-	-	0.15	-	0.18
20.	Nagaland	-	-	-	0.21	-
21.	Odisha	-	1.08	4.32	4.12	8.27
22.	Punjab	-	0.45	2.76	0.67	0.13
23.	Rajasthan	-	0.03	0.63	11.53	1.20
24.	Tamil Nadu	-	0.90	0.50	3.21	2.15
25.	Telangana	-	-	0.91	1.42	4.18
26.	Tripura	-	-	0.05	-	-
27.	Uttar Pradesh	-	0.50	5.50	5.61	5.43
28.	Uttarakhand	-	4.54	7.65	9.78	0.59
29.	West Bengal	-	0.15	1.16	0.16	0.61
30.	Other Centralized Funds	36.42	120.10	45.68	-	-
31.	PAN India*	144.94	9.49	-	10.82	-
Total		182.24	141.69	123.01	93.09	72.57

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of State/UT or indicated more than one State/UT where projects were undertaken.

Refer to part (a) of Lok Sabha Unstarred Question no. 3554 for 11.08.2025

State-wise CSR expenditure by OIL from FY 2019-20 to FY 2023-24

(Amount in Rupees Crore)

S.No.	State/Union Territory	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24
1.	Andhra Pradesh	3.26	-	-	-	-
2.	Arunachal Pradesh	4.37	1.55	0.26	-	-
3.	Assam	73.97	34.51	25.93	61.15	75.40
4.	Delhi	-	-	-	5.18	-
5.	Gujarat	-	-	-	-	-
6.	Rajasthan	0.95	-	-	-	-
7.	Uttarakhand	-	-	-	-	8.52
8.	Other Centralized Funds	15.50	30.21	65.56	-	-
9.	PAN India*	27.36	38.98	71.98	31.87	38.87
Total		125.41	105.25	163.74	98.21	122.80

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of State/UT or indicated more than one State/UT where projects were undertaken.

Refer to part (a) of Lok Sabha Unstarred Question no. 3554 for 11.08.2025

State-wise CSR expenditure by GAIL from FY 2019-20 to FY 2023-24

(Amount in Rupees Crore)

S.No.	State/Union Territory	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24
1.	Andhra Pradesh	-	11.47	5.26	3.51	4.41
2.	Assam	-	6.54	6.64	1.18	4.62
3.	Bihar	-	0.16	0.15	0.95	3.23
4.	Chandigarh	-	-	0.29	-	-
5.	Chhattisgarh	-	-	0.10	-	5.81
6.	Dadra and Nagar Haveli	-	-	-	-	0.30
7.	Delhi	-	2.20	34.68	46.92	1.24
8.	Gujarat	-	0.48	2.74	0.79	0.55
9.	Haryana	-	0.50	0.38	0.65	3.35
10.	Himachal Pradesh	-	0.03	-	-	0.63
11.	Jharkhand	-	3.34	0.44	1.13	4.04
12.	Karnataka	-	6.82	0.27	0.22	-
13.	Kerala	-	1.03	2.76	0.27	2.22
14.	Madhya Pradesh	-	5.39	4.15	7.76	15.53
15.	Maharashtra	-	0.08	0.17	2.01	7.95
16.	Manipur	-	0.37	0.19	-	0.77
17.	Odisha	-	17.49	20.42	6.59	4.00
18.	Puducherry	-	0.02	-	0.22	0.14
19.	Punjab	-	0.36	0.21	0.12	0.25
20.	Rajasthan	-	0.20	1.64	0.50	4.39
21.	Tamil Nadu	-	0.57	0.12	0.53	0.03
22.	Telangana	-	5.41	2.16	0.08	7.23
23.	Tripura	-	0.36	0.05	-	0.37
24.	Uttar Pradesh	-	7.25	31.11	10.99	70.05
25.	Uttarakhand	-	3.73	6.40	6.75	8.37
26.	West Bengal	-	-	0.70	1.30	2.98
27.	Other Centralized Funds	-	50.00	65.00	-	-
28.	PAN India*	122.73	23.14	10.43	5.63	15.22
Total		122.73	146.95	196.45	98.12	167.68

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of State/UT or indicated more than one State/UT where projects were undertaken.

Refer to part (d) of Lok Sabha Unstarred Question no. 3554 for 11.08.2025

State-wise CSR expenditure by PSUs from FY 2019-20 to FY 2023-24

(Amount in Rupees Crore)

S.No	State/Union Territory	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24
1.	Andaman And Nicobar	0.08	1.28	0.64	1.04	1.18
2.	Andhra Pradesh	36.04	40.68	52.34	52.32	62.41
3.	Arunachal Pradesh	6.68	3.54	11.25	7.93	15.51
4.	Assam	224.21	93.18	231.81	298.05	316.07
5.	Bihar	8.56	7.51	56.48	110.29	91.13
6.	Chandigarh	0.09	-	0.29	0.59	0.16
7.	Chhattisgarh	109.06	186.56	166.01	161.24	109.91
8.	Dadra and Nagar Haveli & Daman and Diu	0.26	1.13	1.63	1.42	6.10
9.	Delhi	209.05	45.34	353.33	448.95	683.27
10.	Goa	5.49	5.88	4.22	4.75	19.83
11.	Gujarat	99.31	101.12	131.40	121.88	78.26
12.	Haryana	30.38	15.37	58.08	38.61	55.22
13.	Himachal Pradesh	39.10	42.04	60.71	55.99	55.68
14.	Jammu and Kashmir	10.53	21.68	24.69	25.87	45.11
15.	Jharkhand	92.14	94.87	67.45	114.81	142.32
16.	Karnataka	216.27	136.34	193.36	167.02	167.81
17.	Kerala	56.17	28.99	38.51	54.47	48.57
18.	Lakshadweep	-	-	0.53	-	-
19.	Leh & Ladakh	-	-	9.54	5.09	11.58
20.	Madhya Pradesh	42.27	134.75	148.22	206.98	240.08
21.	Maharashtra	253.55	214.07	324.86	308.71	401.57
22.	Manipur	4.36	4.10	8.97	12.93	9.44
23.	Meghalaya	9.09	2.00	1.68	1.78	1.36
24.	Mizoram	-	0.02	5.09	9.03	2.92
25.	Nagaland	0.63	0.26	4.25	6.33	6.55
26.	Odisha	523.08	318.78	397.61	396.65	486.38
27.	Puducherry	-	0.02	0.86	2.26	8.32
28.	Punjab	2.77	2.84	7.08	12.59	12.88
29.	Rajasthan	23.00	17.12	52.25	58.14	49.56
30.	Sikkim	1.05	8.77	18.77	23.70	24.72
31.	Tamil Nadu	128.13	76.88	74.65	102.65	173.74
32.	Telangana	51.67	84.38	94.90	81.78	85.71
33.	Tripura	7.49	5.81	10.95	14.44	3.21
34.	Uttar Pradesh	74.71	124.75	213.91	229.93	349.34
35.	Uttarakhand	56.73	50.69	84.49	116.03	144.15
36.	West Bengal	41.90	64.95	100.45	138.44	118.11
37.	Other Centralized Funds	459.56	966.21	869.43	403.58	319.98
38.	PAN India*	2,479.12	1,416.34	526.47	315.80	425.03
39.	NEC/Not Mentioned	7.57	168.04	-	-	-
Total		5,310.12	4,486.27	4,407.17	4,112.08	4,773.17

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

* Companies either did not specify the names of State/UT or indicated more than one State/UT where projects were undertaken.
